

IN THE COURT OF A.C.M.M. -EAST KKD DELHI

[CC no. 128/2020, IL AND FS SECURITIES SERVICES LTD. (PS EOW) Vs. ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR.]

21.09.2020

One application u/s 340 Cr.P.C read with 195-A Cr.P.C is received on the E-mail ID of court, which is shown to have been moved by applicant M/s Dalmia Cement (Bharat) Ltd.

The present application has been taken up today through Video Conference according to the Office Order no. 417/RG/DHC/2020 dated the Delhi, 27.08.2020, issued by Hon'ble High Court of Delhi and Order no. 5576-94/JUDL.BR./East/KKD/Delhi dated 29.08.2020 issued by Ld. Distt. & Sessions Judge, East, Karkardooma Courts, Delhi.

Present: None.

The aforesaid application has been moved in a matter pending in this Court. The main matter was fixed for today. However, the said matter has been transferred to the court of Id. CMM (East), KKD, Delhi by passing an order today.

In these circumstances, this application be also put up before Id. CMM East for further orders on 23.09.2020.

The applicant shall join the proceedings in the Court of Ld. CMM on date fixed.

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by DINESH
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Date: 2020.09.21
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(DINESH KUMAR)
ACMM (EAST)/KKD/21.09.2020

IN THE COURT OF ACMM -EAST KKD DELHI

State Vs. Unknown
FIR No: 143/2020
PS Preet Vihar

21.09.2020

An application for releasing the vehicle no. DL-12-SJ-6906 on superdari moved by applicant Shashi Kumar Saini. The application is received on the mail ID of the Court. The present matter has been taken up today through Video Conference according to the Office Order no. 417/RG/DHC/2020 dated the Delhi, 27.08.2020, issued by Hon'ble High Court of Delhi and Order no. 5576-94/JUDL.BR./East/KKD/Delhi dated 29.08.2020 issued by Ld. Distt. & Sessions Judge, East, Karkardooma Courts, Delhi.

Present: Sh. Ramesh, Ld. APP for the State through VC.
Sh. Neeraj Kumar Dwivedi, Ld. Counsel for the applicant, through VC.
Reply received from the IO.
Submission heard. Reply perused.

In view of the judgement of Hon'ble High Court of Delhi in the case of **Manjeet Singh Vs. State Crl. M.C. 4485/2013 and Crl. M.A. No. 16055/2013**, the above said vehicle be released to the applicant on superdari on furnishing indemnity bond in the sum of Rs. 40,000/- (Rs. Forty thousand only) to the satisfaction of the IO. The superdar shall produce the vehicle in court during trial if required

The SHO/IO is further directed to ascertain and satisfy himself about the ownership of the vehicle in question and also to take the photographs of the case property alongwith the negatives duly authenticated and certified and a detailed punchanama be also

prepared of the property before such release. It is also directed that the investigating officer shall keep on record the permanent address of the applicant, his/her identity proof, his/her address proof as well as his/her phone number. It is further directed that the applicant shall join the investigation/trial as and when directed to do so and will also undertake that he/she will intimate to the court and address which he/she may change during the course of time.

Photographs shall be placed on record alongwith the Negative/CD. If the photographs are taken from digital camera, there is no need to place negatives on record.

The documents of the vehicle which are found genuine during investigation be also released to the rightful claimant. Application is disposed off accordingly.

Copy of this order be sent to the applicant on his E-mail and order be uploaded on the server.

Applicant is directed to file the original application along with documents in the court within 2 days from today.

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(DINESH KUMAR)
ACMM (EAST)/KKD/21.09.2020

IN THE COURT OF ACMM -EAST KKD DELHI

**State Vs. Not know
FIR No: 024940/2019
PS New Ashok Nagar**

21.09.2020

**An application for releasing the vehicle no. DL-6S-AC-8996 on
superdari**

Present: Sh. Ramesh, Ld. APP for the State through VC.

None for the applicant despite several pass-overs.

Put up this application for appearance of the applicant
and F/P on 22.09.2020.

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(DINESH KUMAR)
ACMM (EAST)/KKD/21.09.2020

IN THE COURT OF ACMM -EAST KKD DELHI

FIR No: 043634/19

PS Kalyan Puri

21.09.2020

An application for mentioning the missing chassis and engine number in the untraced report

Present: Sh. Ramesh, Ld. APP for the State through VC.

None for the applicant despite several pass-overs.

Put up this application for appearance of the applicant and F/P on 22.09.2020.

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DINESH KUMAR
Date: 2020.09.21
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(DINESH KUMAR)
ACMM (EAST)/KKD/21.09.2020